

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.225- IA/1090(AHM)2023
in
CP(IB) 38 of 2020

Proceedings under Section 7 IBC

IN THE MATTER OF:

IDBI Bank Ltd

.....Applicant

V/s

Sumeet Industries Ltd

.....Respondent

Order delivered on: 15/07/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)

Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

PRESENT:

For the RP : Mr. Amol Vyas, Adv.

Resolution Professional : Mr. Satyendra Prasad Khorania

For the Respondent : Mr. Ravi Pahwa, Adv. a.w Ms. Pragati Bansal

ORDER

IA/1090(AHM)2023

Both sides have filed their written submissions.

Order is reserved.

-Sd-

-Sd-

DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)

CHITRA HANKARE
MEMBER (JUDICIAL)